Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government proposes to extend CNG distribution centres to check increasing air pollution in the country;

(b) if so, the names of the States in which Government proposes to establish CNG distribution centres on priority basis;

(c) whether the Government proposes to start work of laying CNG Gas pipeline in Bihar on priority basis; and

(d) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS  
(SHRI RAMESWAR TELI)

(a) to (d): Establishment of CNG station is part of the development of City Gas Distribution (CGD) Network and the same is being carried out by the entities authorised by Petroleum and Natural Gas Regulatory Board (PNGRB). After completion of 11 A CGD bidding round, 295 Geographical Areas (GAs) covering about 98% of the population and 88% of total geographical area of the country spread over around 630 districts in 28 states/UTs including Bihar under these GAs, have been covered under the CGD network.

CNG stations are commissioned as per the Minimum Work Programme (MWP) mandated by PNGRB. As per the MWP, CGD entities have committed to establish around 17,700 CNG stations across the country by 2030, including 712 CNG stations in 14 GAs (3GAs across Bihar & Jharkhand and 1 GA in Bihar & Uttar Pradesh) in the state of Bihar.